GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 582 TO BE ANSWERED ON 24.07.2023

BONDED LABOURERS AND CHILD LABOURERS

582. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any data on the number of bonded labourers, child labourers and transgenders rehabilitated through the Central Sector Scheme for Rehabilitation of Bonded Labourer-2021 in the country including Palnadu district of Andhra Pradesh during the financial years 2021-22 and 2022-23; and
- (b)if so, the details thereof State-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) & (b): The Ministry of Labour & Employment has been implementing a Central Sector Scheme viz. Rehabilitation of Bonded Labourer for identification and rehabilitation of bonded labourers. The Scheme was last revamped in January, 2022 and henceforth is known as Central Sector Scheme for Rehabilitation of Bonded Labourer-2021.

During financial year 2021-22 and 2022-23, no information has been received by Ministry of Labour & Employment from Govt. of Andhra Pradesh regarding rehabilitation of Bonded Labourer. The details regarding number of bonded labourers rehabilitated through Central Sector Scheme for Rehabilitation of Bonded Labourer-2021 during 2020-21 to 2022-23, State-wise, is annexed.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 582 FOR 24.07.2023 BY SHRI LAVU SRI KRISHNA DEVARAYALU REGARDING BONDED LABOURERS AND CHILD LABOURERS.

Year	State/UT	No. of Bonded
		Labourers Rehabilitated
2021-22	Chhattisgarh	250
	Tamil Nadu	1016
	Bihar	360
	Rajasthan	50
2022-23	Rajasthan	70
	Uttar Pradesh	287
	Tamil Nadu	297
